

ORISSA HIGH COURT: CUTTACK

Notice No.- XXXIV-Admn-Comp-2/2016- 1196 / dated 08.02.2016

3RD CORRIGENDUM NOTICE

As the provision of the system does not allow the BoQ template to change / modify its contents / particulars once being floated, this is for information of all concerned in respect of the Court's e-Tender Notice No. III-A-Admn-Comp-10/2015-282 dated 11.01.2016 (Tender Id: 2016_HCOR_28521_1) for "Supply, Testing, Installation and Maintenance of Local Area Networking (LAN) at District and Sub-ordinate Courts across the State of Odisha through empanelment of vendors under e-Courts Project" that:-


The number of quantity of Layer-2, 8-Port switches under item 1.01 and item 1.02 mentioned in the BoQ will remain same but the specification will be as per the Annexure-17 mentioned in the 1st corrigendum (Item 1 and Item 2) vide Court's Notice No. III-A-Admn-Comp-10/2015-888 dated 27.01.2016 and subsequent 2nd Corrigendum given vide Court's Notice No.III-A-Admn-Comp-10/2015-982 dated 30.01.2016.

The number of quantity for Layer-2 24-Port Switches under item 1.03 mentioned in the BoQ will remain same, but the specification will be as per the Annexure-17 mentioned in the 1st corrigendum (Item 4) vide Court's Notice No. III-A-Admn-Comp-10/2015-888 dated 27.01.2016 and subsequent 2nd Corrigendum given vide Court's Notice No.III-A-Admn-Comp-10/2015-982 dated 30.01.2016.

The no. of quantity as mentioned in the BoQ under item 1.05 and 5 will remain unchanged, but the specification will be as per Annexure-16 under item No.6 and 10.

The bidders may quote the price as per the specification given in Annexure-16 and 17 given in the corrigendum for the quantity mentioned in the BoQ.

The last date of submission of tender is, therefore, hereby extended to 09.02.2016. All other terms and conditions mentioned in the Bid document remain same.


Registrar (Judicial)
Orissa High Court
REGISTRAR (JUDICIAL)
ORISSA HIGH COURT
CUTTACK